

Declaration of Assets and Liabilities

Year 2023-2024

I, Krishna Kumar son/daughter/wife of Late-Ram Jivan Maht
 aged 48 Years, belonging to Assistant Section Officer service
 and presently working as Bihar Vidhan Sabha Sachivalaya Patna given herein
 below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and
 dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Smt. Pooja Kumari Sirmara Devi Shabani Devi Anand Devi

| Sl. No. | Description | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|---------|-------------------------------------------------------------------------------|--------------------------------|-----------------|---------------|------------------|-------------|
| (i) | Cash | 90,000/- | 1,18,000/- | 11,000/- | 4000/- | 2000/- |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | - | - | - | - | - |
| (iii) | Bonds, Debentures and shares in Companies | - | - | - | - | - |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | 6514/- Yearly | - | - | 6933/- Yearly | - |
| (v) | Motor Vehicles (details of make, etc.) | Hero Two wheel or splendor pro | - | - | - | - |
| (vi) | Jewellery (give details of weight and value) | Jewellery gold 5 gm. | silver 40 gms | silver 20 gms | silver 15 gms | - |
| (vii) | Other assets, such as values of claims / interests | - | - | - | - | - |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Krishna Kumar

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated] *Smt. Pooja Kumari*

| Sl. No. | Description | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|---------|------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------|-----------------|-------------|-------------|-------------|
| (i) | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | खेत नं-436 खेत नं-435 Rambhadra Chand Talce Hajipur (Vaishali) | — | — | — | — |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | 2 खेत 12 लो खेत-66 फी खेत नं-30 खेत नं-31 खेत 13/4 फी | — | — | — | — |
| (iii) | Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | खेत 1/2 खेत 22 लो | — | — | — | — |
| (iv) | Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | — | — | — | — | — |
| (v) | Other (such as interest in property) | — | — | — | — | — |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sl. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|-----------------------------------------------------------------------------------------|---------------------------------------------------------------------|--------------------------------|
| (a) | (i) Loans from Banks | | |
| | (ii) Loans from financial institutions | | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | | |
| | (b) dues to departments dealing with supply of water | | |
| | (c) dues to departments dealing with supply of electricity | | |

Krishna Kumari

| | | | |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------|---|
| | (d) dues to departments dealing with telephones | — | — |
| | (e) dues to departments dealing with governments transport (including aircraft and helicopters) | — | — |
| | (f) Other dues, if any | — | — |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | BKZPK 9425 P 63,416/- | — |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | — | — |
| | (iii) Sales Tax [Only in case of proprietary business]. | — | — |
| | (iv) Property Tax | — | — |

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

Name of Employee:

Place: Designation:

Date: Department:

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.